

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.4268  
TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2019**

**ICPD DECLARATION**

**4268. SHRI BHOLA SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether International Conference on Population and Development (ICPD)- 1994 declaration restrict the Indian Government to form a population control law/two child policy to stabilize the growing population of the country, if so, the details thereof; and

(b) the section under which the population control law/two child policy has been restricted?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE**

**(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): India is a signatory to the International Conference on Population and Development declaration (ICPD) held in Cairo in 1994, which advocates honouring of reproductive rights of couples to decide freely and responsibly the number and spacing of their children.

The Programme of Action (PoA) of the ICPD declaration recommends voluntary choice in family planning without any form of coercion. It lays down Actions for Governments in the field of Reproductive Rights and Reproductive Health.